

**Weavers Service Centre in Kerala State**

1221. SHRI N. SREEKANTAN NAIR :  
DR. HENRY AUSTIN :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any request from Government of Kerala for the establishment of a Weavers Service Centre in the State has been received ; and

(b) if so, what is the present stage of the proposal ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) It has been decided to set up a Weavers' Service Centre in Kerala.

**Relaxation of restrictions on Equity participation in Joint Venture Abroad**

1222. DR. RANEN SEN :  
SHRI P. VENKATASUBBAIAH :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have decided to relax restrictions on Indian equity participation in joint ventures abroad ; and

(b) if so, the salient features of the decision and the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and b). Indian equity participation in joint ventures abroad is required to be normally met through exports of plant, machinery equipment and technical know-how. Other items are not permitted to be capitalised. But Government have decided to consider on merits of each case the question of permitting capitalisation of export proceeds of items like structurals, steel items, construction materials, if the export value of machinery etc. falls short to make up the necessary reasonable equity and if there is need to retain Indian equity holding at a level higher than obtainable through exports of capital goods alone.

**Purchase Centres for Cotton in Andhra Pradesh**

1223. SHRI ARVIND NETAM : Will the Minister of FOREIGN TRADE be pleased to

state :

(a) whether the Cotton Corporation of India has opened five centres in Andhra Pradesh for purchasing cotton ;

(b) if so, whether Government have any such scheme for other cotton producing States also ; and

(c) the progress made by the Corporation so far by opening such centres in various States ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (c). In the face of decline in prices of cotton round about the middle of current cotton year, the Cotton Corporation of India was called upon to undertake purchases of cotton/Kapas at 'fair prices' indicated to it by the Government. The Corporation has made purchases utilising the infra-structure available in the respective States. It has set up purchase centres in different States as under :

|                |            |
|----------------|------------|
| Punjab         | ... 13     |
| Haryana        | ... 8      |
| Rajasthan      | ... 5      |
| Maharashtra    | ... 51     |
| Gujarat        | ... 113    |
| Andhra Pradesh | ... 11     |
| Madhya Pradesh | .. 6       |
| Tamil Nadu     | 4          |
| Mysore         | ... 11     |
| Total.         | <u>222</u> |

**ई निगम**

1224. श्री आर० बी० बड़े : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा बनाये गये भारतीय ई निगम का 1972-73 के लिए पूंजी-परिष्कृत कितना होगा ;

(ख) इस कारपोरेशन के सदस्य कौन-कौन हैं और उन्हें कितना बेटन तथा भत्ता मिलता है ; और

(ग) इस कारपोरेशन के लिये क्या लक्ष्य रखे गये हैं ?